

1952, The Employees' Provident Funds Scheme, 1952. The Employees' Family Pension Scheme, 1971 and the Employees' Deposit-Linked Insurance Scheme, 1976. [Placed in Library. See No. LT-7454/83]

- (4) A copy each of the following papers (Hindi and English versions) under section 36 of the Employees State Insurance Act, 1948 :—

(i) Annual Report of the Employees' State Insurance Corporation for the year 1982-83.

(ii) Annual Accounts of the Employees' State Insurance Corporation for the year 1982-83 together with Audited Report thereon. [Placed in Library, See No. LT-7455/83]

- (5) A copy of the Annual Report [Hindi and English versions] of the National Labour Institute, New Delhi, for the year 1982-83 along with Audited Accounts. [Placed in Library. See No. LT-7456/83]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Coal Mines Rescue Stations Committee for the year 1982-83.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Coal Mines Rescue Stations Committee, for the year 1982-83. [Placed in Library, See No. LT-7457/83]

Review on and Report of Hindustan Fertilizer Corporation Ltd., New Delhi, for 1982-83 and Hindustan Insecticides Ltd., New Delhi for 1982-83

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH):
On behalf of Shri R. C. Rath, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7458/83]

(b) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7459/83]

Notification under Monopolies and Respective Trade Practices Act and Notifications under Companies Act

SHRI JAGAN NATH KAUSHAL :